Annexure – 5

Name of the corporate debtor: Neesa Leisure Limited; Date of commencement of CIRP: April 26, 2019; List of creditors as on: June 07, 2024

List of operational creditors (Workmen)

SI. No.		Name of employee	Details of claim received		Details of claim admitted				Amou	Amount			
	Name of authorised representative, if any		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Whether related party?	% of voting share in CoC, if applicable	Amount of contingent claim	of any Mutual dues, that may be set-off	Amount of claims under verification	Amount of claims not admitted	Remarks, if any
	TOTAL												